GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 3514 ANSWERED ON MONDAY THE 16th MARCH, 2020 PHALGUNA 26, 1941 (SAKA)

CSR ACTIVITIES

QUESTION

3514. SHRI SHIVAKUMAR C. UDASI:

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

- (a) the performance of CSR activities both by public and private sector companies during 2017-18 and 2018-19;
- (b) whether there are any plans to add additional activities under CSR, if so, the details thereof and if not, the reasons therefor; and
- (c) the guidelines issued by the Government regarding CSR work areas for public/private sector companies?

ANSWER

THE MINISTER OF STATE FOR FINANCE AND CORPORATE AFFAIRS

वित्त एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(SHRI ANURAG SINGH THAKUR)

(श्री अनुराग सिंह ठाकुर)

(a) to (c): The Government provides the broad framework for Corporate Social Responsibility (CSR) through Section 135 of the Companies Act, 2013 ('Act'). Further, Schedule VII of the Act indicates the activities to be undertaken by the company in areas or subject specified and the Companies (Corporate Social Responsibility Policy) Rules, 2014 prescribes the rules for implementation. CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor the CSR activities of the company based on the recommendation of its CSR Committee. Schedule VII is broad based and can be interpreted liberally in terms of MCA's circular no. 21/2014 dated 18th June, 2014. There is no proposal, at present, to add additional items in the Schedule VII of the Act. The entire CSR architecture is disclosure based and CSR mandated companies are required to file details of CSR initiatives annually in MCA21 registry. All data reported in the MCA21 registry by companies on CSR is available on National CSR Data Portal at www.csr.gov.in. On the basis of filings made by the Companies in the MCA 21 registry, the details of CSR spend by the various public and private sector companies under the Companies Act, 2013 for the financial years 2015-16, 2016-17 and 2017-18 are given below:

Nature of Company	Year of Filing					
	2015-16		2016-17		2017-18	
	No. of Companies	Total Amount Spent (in Rs. Cr.)	No. of Companies	Total Amount Spent (in Rs. Cr.)	No. of Companies	Total Amount Spent (in Rs. Cr.)
PSUs	532	4,214.67	546	3,295.98	527	2,553.36
Private Companies	17758	10,302.52	18993	11,033.55	20870	11,067.15
Total	18290	14,517.19	19539	14,329.53	21397	13,620.51

(Data upto 30.06.2019) [Source: National CSR Data Portal]
